

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**Dated: 22.06.2020**

## **NOTICE**

**Please take notice that the following matters listed on 26.06.2020 in the Court of Chairperson will not be taken up. The next date of hearing will be notified later.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 518 of 2020	Kalinga Allied Industries India Pvt. Ltd. Vs. Hindustan Coils Ltd. & Ors.	Rakesh Wadhwan	

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- 5. Notice Board**
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**By the order of Hon'ble Acting Chairperson**

**-sd/-**

**Registrar**